

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.304
CAA-107/ND/2021

IN THE MATTER OF:

Blogmint Digital Pvt Ltd AND M/s Thoughtbuzz India Pvt Ltd

.... APPLICANT/PETITIONER

SECTION

U/s 230-232

Order delivered on 05.02.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Saurabh Kalia and Mr. Sarvik Singhai, Mr. Shree
Prakash Sinha, Mr. Rishabh Kumar, Advocates

For the RD : Mr. Himanshu Singhal, Advocate

ORDER

One week further time granted to RD as well as Income Tax Department to file their respective affidavits in compliance with the order dated 28.11.2023 and 08.01.2024, as a last and final opportunity.

List the matter on **04.03.2024**.

-SD-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**